

**IN THE INCOME TAX APPELLATE TRIBUNAL  
COCHIN BENCH**

**BEFORE SHRI INTURI RAMA RAO, AM  
AND SHRI PRAKASH CHAND YADAV, JM**

**ITA No. 525/Coch/2023  
Assessment Year: 2016-17**

Sunilkumar Jayabhavan Divakaran  
Chiriya Velinallor  
Akkal p.o. 691516  
[PAN: AIUPD2141H]

..... Appellant

Vs.

ACIT, Circle 1(2)  
Thiruvananthapuram

..... Respondent

Appellant by: Shri Balasubramania Iyer, Advocate  
Respondent by: Smt. Leena Lal, Sr. D.R.

Date of Hearing: 11.12.2024  
Date of Pronouncement: 30.12.2024

**ORDER**

**Per: Inturi Rama Rao, AM**

This appeal filed by the assessee is directed against the order of the National Faceless Appeal Centre, Delhi [CIT(A)] dated 28.06.2023 for Assessment Year (AY) 2016-17.

2. At the outset the learned counsel for the assessee informed that assessee intend, to withdraw the present appeal, as it is a duplicate appeal. The original appeal, contesting same issues, was disposed of by this Tribunal earlier.

3. The learned Sr. DR did not raise any serious objection to the learned A.R.'s request.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 30<sup>th</sup> December, 2024

Sd/-  
**(PRAKASH CHAND YADAV)**  
**JUDICIAL MEMBER**

Sd/-  
**(INTURI RAMA RAO)**  
**ACCOUNTANT MEMBER**

Cochin, Dated: 30<sup>th</sup> December, 2024

n.p.

Copy to:

1. The Appellant
2. The Respondent
3. The Pr. CIT concerned
4. The Sr. DR, ITAT, Cochin
5. Guard File

By Order

Assistant Registrar  
ITAT, Cochin